

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 662/2016**

**IN THE MATTER OF:**

Sharda Rawat

.... Applicant/petitioner

Vs.

Kee Projects Limited

.... Respondent

**under Section 433(e), 439**

**Order delivered on 11.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Rakesh Mukhija, Advocate

For the Respondent:

**ORDER**

In pursuance of last order passed by this Tribunal Mr. Madaan has filed an affidavit dated 10.01.2018 undertaking to pay the balance amount of Rs. 19,44,132/- on or before 31.01.2018. The affidavit is taken on record and the same be complied with as per the undertaking.

List the matter on 01.02.2018 to report compliance.

  
**(M.M. KUMAR)**  
**PRESIDENT**

  
**(S.K. MOHAPATRA)**  
**(MEMBER TECHNICAL)**

**11.01.2018**  
**Vineet**